

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2238**  
TO BE ANSWERED ON THE 29<sup>TH</sup> NOVEMBER, 2016

**NATIONAL AGRICULTURAL MARKET**

2238. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:  
SHRI KONDA VISHWESHWAR REDDY:  
SHRI MALLIKARJUN KHARGE:  
SHRI PRABHAKAR REDDY KOTHA:  
SHRI Y.V. SUBBA REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE **†ãðŠääÓã** एवं किसान कल्याण **½ããããè**  
be pleased to state:

- (a) whether the Government has launched a scheme namely, electronic-National Agriculture Market (e-NAM) in the entire country to break the monopoly of middlemen/traders and provide benefits to the farmers and consumers and if so, the details and outcome thereof alongwith the details of the States where the scheme has been implemented so far including Telangana and Andhra Pradesh (AP);
- (b) the details of the salient features, aims and objectives of e-NAM scheme;
- (c) whether the Union Government has issued advisories to various State Governments to speed up implementation of e-NAM to achieve the target of integrating 585 mandis by March, 2018 and if so, the details thereof;
- (d) whether the pace of connecting mandis on electronic platform is very slow, and if so, the present status of e-NAM to bring regulated mandis across the country on the electronic platform till date;
- (e) the reasons for delay in implementation of the scheme in the entire country alongwith the corrective steps taken by the Government in this regard; and
- (f) the details of funds/assistance/allocated/released provided by the Union Government to various State Governments for implementation of the scheme so far, State-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

**†ãðŠääÓã** एवं किसान कल्याण **½ããããè** **†ãðŠääÓã** ( SHRI PARSHOTTAM RUPALA)

- (a) & (b): Yes, Madam. To take the agri-marketing reform agenda forward and with the objectives to benefit farmers and provide quality produce at reduced cost to consumers, the Government approved a scheme for setting up of National Agriculture Market (e-NAM) on 01.07.2015 with a budget of Rs. 200 crore. Under the scheme, a pan India electronic trading portal (e-NAM) is being deployed in selected regulated wholesale markets in States

across the country and 585 markets are proposed to be integrated with e-NAM by March, 2018.

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e-NAM is reformed linked scheme and States are required to carry out pre-requisite reforms to enable (i) A single licence to be valid across the State, (ii) Single point levy of market fee, and (iii) Provision for electronic auction as a mode of price discovery. These reforms, are expected to facilitate integration of markets at the State level to break the monopoly of middlemen/traders and provide benefits to the farmers and consumers. The scheme is demand driven and available to all the States of the country meeting the eligibility criteria.

So far, 250 markets across 10 States namely Gujarat, Haryana, Himachal Pradesh, Madhya Pradesh, Rajasthan, Telangana, Uttar Pradesh, Jharkhand, Chhattisgarh and Andhra Pradesh have been integrated with e-NAM.

(c): Yes, Madam, the Government through various written correspondences, meetings and video conferences has issued advisories to State Governments for implementation of e-NAM scheme.

(d): No, Madam.

(e): Does not arise.

(f): The e-NAM scheme is demand driven and release of funds to a State depends on their eligibility in terms of pre-requisite reforms. Detailed Project Report (DPR) of the proposal and availability of funds. The fund released to States so far is at **Annexure-I**.

**Annexure-I**

The details of fund released to States under National Agriculture Market (e-NAM) up to 25.11.2016

<b>S. No.</b>	<b>State /UT</b>	<b>Release status (Rs. In crores)</b>
<b>1.</b>	<b>Gujarat</b>	<b>12.00</b>
<b>2</b>	<b>Telangana</b>	<b>12.165</b>
<b>3</b>	<b>Jharkhand</b>	<b>5.70</b>
<b>4</b>	<b>Rajasthan</b>	<b>7.50</b>
<b>5</b>	<b>Chhattisgarh</b>	<b>1.50</b>
<b>6</b>	<b>Madhya Pradesh</b>	<b>7.50</b>
<b>7</b>	<b>Andhra Pradesh</b>	<b>3.00</b>
<b>8</b>	<b>Uttar Pradesh</b>	<b>9.90</b>
<b>9</b>	<b>Haryana</b>	<b>9.30</b>
<b>10</b>	<b>Maharashtra</b>	<b>4.50</b>
<b>11</b>	<b>Himachal Pradesh</b>	<b>5.70</b>
	<b>Total</b>	<b>78.765</b>

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